

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/526/2017

NAME OF THE PETITIONER(S) : SHAPRE INFOTECH INDIA LTD

**UNDER SECTION** 

: 272

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of the petitioner. Post the matter on 24.10.2017 at 10.30 A.M.

> - CO/-K Anantha Padmahabha Swamy Member (Judicial)

bc